

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF ANG INDUSTRIES LIMITED

S no.	Particulars	Details
1	Name of corporate debtor	ANG INDUSTRIES LIMITED
2	Date of incorporation of corporate debtor	24.07.1991
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Delhi
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L51909DL1991PLC045084
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office:- 101-106 Sharda Chamber - IV, Plot no. 42, 3 Local Shopping Complex, Kalkaji, South Delhi, New Delhi – 110019 Factories 1) <u>A -197, Eldeco Sidcul, Industrial Area, Sitarganj, Uttarakhand</u> 2) <u>19-A, Udyog Vihar, Greater Noida, UP</u> 3) <u>150-A, SEZ, Noida, UP</u>
6	Date of closure of Insolvency Resolution Process	28.05.2018 – Last date of expiry of 270 days i.e. CIRP extended period 04.02.2019-Order of liquidation by Hon'ble NCLT, New Delhi Bench 01.10.2019- Appointment of Liquidator by Hon'ble NCLT, New Delhi Bench 04.10.2019 - Liquidator appointment order came to Liquidator's knowledge
7	Liquidation commencement date of corporate debtor	04.02.2019 (Order of liquidation by Hon'ble NCLT, New Delhi Bench) 01.10.2019 (Appointment of Liquidator by Hon'ble NCLT, New Delhi Bench) 04.10.2019 (Liquidator appointment order came to Liquidator's knowledge)
8	Name and registration number of the insolvency professional acting as liquidator	Ankit Kishore Sinha Reg no. - IBBI/IPA-002/IP-N00669/2018-2019/12027
9	Address and e-mail of the liquidator, as registered with the Board	Add:- 301-301 A, Patel House, Ranjit Nagar Complex, Ranjeet Nagar, Near Satyam Cinema ,New Delhi - 110008 E-mail - ankitkishoresinha90@gmail.com Mobile no. :- 9990839925
10	Address and e-mail to be used for correspondence with the liquidator	Add:- 301-301 A, Patel House, Ranjit Nagar Complex, Ranjeet Nagar, Near Satyam Cinema ,New Delhi - 110008 E-mail:- liquidatorang@gmail.com
11	Last date for submission of claims	03.11.2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, New Delhi Bench, has ordered the liquidation of ANG INDUSTRIES LIMITED on 04.02.2019 under section 33 of the Code

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and further Hon'ble National Company Law Tribunal, New Delhi Bench, has ordered for appointment of Liquidator on 01.10.2019 which came to Liquidator's knowledge on 04.10.2019.

The stakeholders of ANG INDUSTRIES LIMITED are hereby called upon to submit their claims with proof on or before 03.11.2019 to the liquidator at the address mentioned against item No. 10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

The prescribed Forms may be downloaded from the following link:-
<https://ibbi.gov.in/home/downloads>.



ANKIT KISHORE SINHA, Liquidator in the matter of ANG INDUSTRIES LIMITED
Registration No - IBA-002/IP-N00669/2018-2019/12027

Date: 09.10.2019

Place: New Delhi